

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.4362
TO BE ANSWERED ON THE 21ST MARCH, 2018

MAKE IN INDIA PROJECTS

4362. SHRI SHRIRANG APPA BARNE:
SHRI ANANDRAO ADSUL:
DR. PRITAM GOPINATH MUNDE:
SHRI ASADUDDIN OWAISI:
SHRI MULLAPPALLY RAMACHANDRAN:
SHRI B. VINOD KUMAR:
SHRI ADHALRAO PATIL SHIVAJIRAO:
DR. SHRIKANT EKNATH SHINDE:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether Indian Air Force (IAF) needs fighter aircraft / jets to bolster its depleting squadron strength and the Navy requires more submarines and warships to replace its ageing fleet;
- (b) if so, the details thereof and the reasons for delay in procurement of these requirements along with the time by which these requirements are likely to be fulfilled;
- (c) whether not a single project has so far been started under Make in India initiative and if so, the reasons therefor;
- (d) whether an internal report of the Ministry says that India's entire weapons acquisition process is badly broken and beset with huge delays and only 8 to 10% of 144 proposed deals in the last three financial years fructified within stipulated time and if so, the details thereof and the main reasons therefor; and
- (e) the details of the corrective measures being taken by the Government in procedural delays and duplication in process to speed up implementation of defence projects to meet the demand of armed forces especially the present threat perception?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) to (e): During the last three years and current year (upto January 2018),

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192 contracts have been signed with Indian vendors (121 contracts) and foreign vendors (71 contracts) for capital procurement of Defence equipment for armed forces, out of which 74 contracts have been signed for Army; 84 for Navy and 34 for Air Force, for capital procurement of defence equipment such as aircraft, frigates, radars, missiles, tanks, artillery guns, rifles, micro Unmanned Aerial Vehicle (UAV), ballistic helmets, helicopters, rockets, ships, ammunition and simulators.

Capital Procurement of defence equipment is undertaken in accordance with the extant Defence Procurement Procedure (DPP). DPP-2016 focuses on streamlining and simplifying of defence procurement processes and aims to balance the requirements of expeditious procurement. It contains provisions for reducing the timelines for completion of procurement activities. Further, Government regularly monitors progress of on-going procurement projects so as to ensure that the Armed Forces are equipped to meet the entire spectrum of security challenges.
